

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 204
IB-381/ND/2020**

**IN THE MATTER OF:
M/s. Harmilap Media Pvt. Ltd.**

...PETITIONER

Vs.

M/s. Rama Krishna Buildwell Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 17.02.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the operational-creditor. Adv. Mr. Rishabh Mehta has appeared on behalf of the corporate-debtor and offered to file "Vakalatnama" within 3 days and reply within 10 days. Post the matter to 12.03.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**